

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No.21/RP/2022
in
Petition No. 240/GT/2020**

Subject : Review of Commission's Order dated 14.4.2022 in
Petition No. 240/GT/2020 in respect of
determination of tariff for the Period from 1.4.2014 to
31.3.2019 of Sipat STPS Stage-I power station
(1980 MW).

Petitioner : NTPC Limited

Respondents : MPPMCL & 6 ors

Date of Hearing : **2.11.2022**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri A.S. Pandey, NTPC
Shri Vivek Kumar, NTPC
Shri Ravin Dubey, Advocate, MPPMCL

Record of Proceedings

During the hearing, the representative of the Review Petitioner made detailed oral submissions in the matter. The learned counsel for the Respondent, MPPMCL referred to the reply and made elaborate submissions in the matter.

2. The Commission after hearing the parties, reserved its order in the matter.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

